

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 98 of 2014 in
APPEAL No. 54 of 2014

Dated : 10th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Mr. Rakesh Nath, Technical Member

Himachal Sorang Power Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1
Mr. Anand K. Ganesan,
Ms. Swapna Seshadri for PGCIL

ORDER

The learned counsel for the Appellant seeks some more time to get further instructions regarding bank guarantee etc.

Post the matter on **24.03.2014** for hearing.

(Rakesh Nath)
Technical Member
Vs/js

(Justice M. Karpaga Vinayagam)
Chairperson